

Central Administrative Tribunal Lucknow Bench Lucknow

Original Application No. 506/2007
This, the 8th day of January 2008

Hon'ble Mr. Shankar Raju, Member (J)
Hon'ble Mr. J.P. Shukla, Member (A)

Man Bahadur Gupta, aged about 51 years, son of Sri Chaudhary, at present working as GDS Delivery agednt, Gilaula Sub Post Office, District Bahraich R/o Gram Baniya Hari, Post Satgarhiya, Digtrict Bahraich.

Applicant.

By Advocate: Sri Surendran P.

Versus

1. Union of India, through the Secretary, Department of Posts, New Delhi.
2. Chief Post Master General, U.P. Circle, U.P., Lucknow.
3. Director of Postal Service, Gorakhpur Region, Gorakhpur.
4. Superintendent of Post Offices, Bahraich.

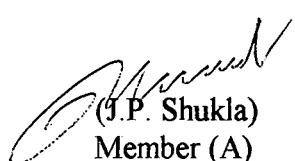
Respondents.

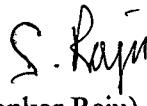
By Advocate: Shri S.P. Singh for Shri Z.A. Khan.

Order (Oral)

By Hon'ble Mr. Shankar Raju, Member (J)

Promotion as Postman is sought for. The representation preferred is still to be responded to. O.A. stands disposed of with a direction to respondents to treat the present O.A. as a supplementary representation of applicant and consider his request by passing a reasoned order within two months from the date of receipt of a copy of this order. No costs.


(J.P. Shukla)
Member (A)


(Shankar Raju)
Member (J)

HLS/